

**GOVERNMENT OF MEGHALAYA  
LAW DEPARTMENT (B)**

**NOTIFICATION**

**Dated Shillong the 21<sup>st</sup> May, 2020**

**No. LJ(B).53/93/Pt/17(B).** In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officer as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

<b>Sl No.</b>	<b>NAME OF OFFICERS</b>	<b>DESIGNATION &amp; OFFICE</b>	<b>CONTACT NO.</b>
1.	Shri. I. Kharbangar,	Inspector of Statistics, Directorate of Economics & Statistics	9436964483/ 7005095315



(Shri.L.K.Swett)

Under Secretary to the Government of Meghalaya  
Law (B) Department

**Memo No.LJ(B).53/93/Pt/17(B)-A.**

**Dated Shillong the 21<sup>st</sup> May, 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference No.Dev.35/ (II)11/HEALTH/2013/PT.IV/217 Dtd.20<sup>th</sup> May, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By Orders.etc,



(Shri.L.K.Swett)

Under Secretary to the Government of Meghalaya  
Law (B) Department